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THE HIGH COURT OF KERALA

PROCEEDINGS

Kochi - 682 031
Dated -05.07.2017

Judicial Department -Filling up of the vacancies of sheristadars - Orders issued.

ORDER NO. B1(B) – 733/2017(1)

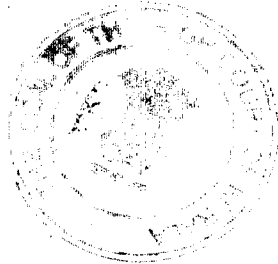
1. Shri **Suresh Babu K.T**, Sheristadar, District Court, Kalpetta is transferred and posted as Sheristadar, District Court, Thalassery .

2. Shri **P.V Suresh**, Sheristadar, Special Court SC/ST (POA)Act cases, Manjeri is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Kalpetta .

The officer at Sl.No.1 is not eligible for joining time and transfer T.A.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.

(By Order)



K. Babu

Registrar (Subordinate Judiciary)

To

- The Accountant Genera (A&E) Kerala, Thiruvananthapuram (3 Copies)
- The Principal Accountart General (Audit), Kerala, Thiruvananthapuram:
- The Addl.Chief Secretary to Government, Home (C) Department, TVPM (with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The District Judges of Thalassery, Kalpetta and Manjeri.
- The officers and the Courts concerned
- The Private Secretary to the Honourable the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A), B3(A), B4(A), B5(A), C1,C2, C3, D2, E1 & I1 seats, High Court.
- The I.T Section (for uploading in the High Court Website)
- The Administrative Recrds Section, High Court (2 copies)